

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-103**  
**Appeal No. 588/252/ND/2019**

**IN THE MATTER OF:**

Income Tax Officer, ward 17(4), New Delhi  
Vs.  
ROC delhi & Ors. M/s. MV Jewellers Pvt.Ltd

....**Applicant**

....**Respondent**

**SECTION**

Under Section 252

**Order delivered on 20.08.2019**

**CORAM:**

**MS. INA MALHOTRA,  
HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :  
For the Respondent :  
For the Income Tax Deptt.: Adv. Puneet Rai (Standing Counsel)

**ORDER**

Notice to the respondents be served by all modes including publication returnable on 11.10.2019. Affidavit of service be filed along with copy of publication.

-Sd-

**(SUMITA PURKAYASTHA)  
MEMBER (T)**

-Sd-

**(INA MALHOTRA)  
MEMBER (J)**